

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.692 of 2020**

Kamal Kishore Sahu @ Bholu Gupta	Appellant
Versus				
The State of Jharkhand	Respondent

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Appellant : Mr. Altmash Khan, Advocate
For the State :

04/17.04.2021 Heard Mr. Altmash Khan, learned counsel for the appellant.

This criminal appeal has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23rd April, 2021.

(Sanjay Kumar Dwivedi, J.)

Anit